

CCA 113/01
14
AM 118/01

OK

Compliance Report
file by Sri P.N. Rai,
Adv. on behalf of
Respondents.
Submitted for order.

①
6/12/06

11-12-06

Hon. Mr. K. Elango, M(J)
Hon. Mr. M. Jayaraman, M(A)

Shri S. K. Mishra, counsel for the Contempt
Petitioner submits that the order of this
Tribunal has been fully complied with.
Hence the Contempt Petition is dismissed
and the notices issued are hereby
discharged.

~~M~~
M(A)

~~R~~

K. Elango
M(J)